

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:989  
ANSWERED ON:29.11.2005  
PAYMENT OF DUES TO TOBACCO GROWERS  
Badiga Shri Ramakrishna

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) Whether the Tobacco Growers of Andhra Pradesh are yet to receive the final payment for their produce of Verginia Tobacco;
- (b) if so, the facts and reasons for delay;
- (c) whether the Government has initiated action to find out the reasons due to which Tobacco Board and the Tobacco growers are unable to pay their bank loans and are committing suicide; and
- (d) if so, the steps proposed to be taken by the Government for expediting the matter and provide immediate relief to tobacco growers?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN)

a & b): All payments have been made to tobacco growers of Andhra Pradesh for their produce of FCV tobacco, except about 20% of the sale proceeds of the crop holiday violators of 2001 season. The said amount is withheld on the directions of the Hon`ble Supreme Court of India pending final judgement in the case.

c & d): No such incident has so far been reported. Government hopes to reach an out-of-court settlement with crop holiday violators as soon as the SLP is taken up for hearing by the Hon`ble Supreme Court.